

NOMINATIONS TO PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Under sub-rule (1) of rule 7 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby nominate the following members to the Panel of Vice-Chairmen: —

1. Shri Akbar Ali Khan
2. Shri M. P. Bhargava
3. Shri Anand Chand
4. Shrimati Tara Ramchandra Sathe.

STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: Sir, I beg to lay on the Table a statement showing the Bills which were passed by the Houses of Parliament during the Forty-sixth Session of the Rajya Sabha and assented to by the President.

STATEMENT

1. **The Appropriation (Railways) Bill, 1964.**
2. **The Appropriation (Vote on Account) Bill, 1964.**
3. **The Appropriation Bill, 1964.**
4. **The Appropriation (Railways) No. 2 Bill, 1964.**

PAPERS LAID ON THE TABLE

THE ARMED FORCES (SPECIAL POWERS) CONTINUANCE ORDINANCE, 1964

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table a copy of the Armed Forces (Special Powers) Continuance Ordinance, 1964 (No. 1 of 1964), under sub-section (a) of clause (2) of article 123 of the Constitution. [Placed in Library. See No. LT-2630/64].

(i) THE CINEMATOGRAH (CENSORSHIP) SECOND AMENDMENT RULES, 1963

(ii) THE CINEMATOGRAH (CENSORSHIP) THIRD AMENDMENT RULES, 1963

SHRI SATYA NARAYAN SINHA: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Information and Broadcasting, under sub-section (3) of section 8 of the Cinematograph Act, 1952: —

(i) Notification G.S.R. No. 1514, dated the 11th September, 1963, publishing the Cinematograph (Censorship) Second Amendment Rules, 1963.

(ii) Notification G.S.R. No. 1728, dated the 30th October, 1963, publishing the Cinematograph (Censorship) Third Amendment Rules, 1963.

[Placed in Library. See No. LT-1908/63 for (i) and (ii)].

ANNUAL REPORT OF THE ADMINISTRATIVE VIGILANCE DIVISION (MINISTRY OF HOME AFFAIRS) FOR 1963

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Sir, I beg to lay on the Table a copy of the Ninth Annual Report of the Administrative Vigilance Division (Ministry of Home Affairs) for the period 1st January to 31st December, 1963. [Placed in Library. See No. LT-2659/64].

REPORT OF THE COMMITTEE ON PREVENTION OF CORRUPTION

SHRI JAISUKHLAL HATHI: Sir, I also beg to lay on the Table a copy of the Report of the Committee on Prevention of Corruption. [Placed in Library. See No. LT-2620/64].